F.No. 01(03)/Roster/CESTAT/2025/Part-II

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.08.2025

ORDER NO. 157 of 2025

Hon'ble President is pleased to order the sitting commencing from 01.09.2025 to

28 11 2025 for CESTAT New Delhi as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.09.2025 to 05.09.2025	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs Division Bench matters
	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Excise Division Bench matters
From 08.09.2025 to 28.11.2025	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
From 01.09.2025 to 28.11.2025	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Service Tax Division Bench matters
	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

- From 08.09.2025 to 28.11.2025, in the event of tour/leave/Chamber work of Hon'ble President/Member (Judicial) in a Division Bench, the Judicial Member sitting in the Single Member Bench will sit in that Division Bench. If both the Judicial Member/Hon'ble President in the Division Bench are on leave/tour, all Division Bench matters will be heard by the Judicial Member who is sitting in the Single Member Bench with Mr. P. V. Subba Rao, Member (Technical) and in whose absence, Ms. Hemambika R. Priya, Member (Technical) will join the Division Bench and the other Technical Member, if available, will sit in Single Member Bench.
- In the event of leave/tour of a Technical Member, the other Division Bench will hear all matters and the Judicial Member will sit in the Single Member Bench and in the case of Hon'ble President, His Lordship will do the Chamber work.
- All part heard matters are released for fresh hearing before the regular bench unless otherwise specifically constituted by separate order by the Hon'ble President.
- In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

(Mukesh Gupta)

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Chennai/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.08.2025

ORDER NO. 158 of 2025

Hon'ble President is pleased to order the sitting commencing from 01.09.2025 to

28.11.2025 for CESTAT. Mumbai as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.09.2025 to 28.11.2025	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
	Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Service Tax Division Bench matters
	Dr. S. K. Pati, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

- In the event of leave/tour of a Judicial Member in any of the Division Bench, Dr. S. K. Pati, Member (Judicial) will sit in that Division Bench. In the event of leave/tour of a Technical Member in any of the Division Bench, the other available Division Bench will hear all the Division Bench matters and the Judicial Member will also sit in Single Member
- Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
- All part heard matters are released for fresh hearing before the regular bench. 3.
- In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

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Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.08.2025

ORDER NO. 159 of 2025

Hon'ble President is pleased to order the sitting commencing from 01.09.2025 to

28.11.2025 for CESTAT. Kolkata as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.09.2025	Mr. Ashok Jindal, Hon'ble Member (Judicial) and	Service Tax Division Bench matters
to 28.11.2025	Mr. Rajeev Tandon, Hon'ble Member (Technical)	
	Mr. R. Muralidhar, Hon'ble Member (Judicial) and	Customs and Excise Division Bench
	Mr. K. Anpazhakan, Hon'ble Member (Technical)	matters

Note:

- In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
- Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
- All part heard matters are released for fresh hearing before the regular bench. 3.
- In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

(Mukesh Gupta) Deputy Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata /Bar Association, Kolkata /O/o Commissioner (AR), Kolkata /Notice Board/Website/Guard File/Office Copy.

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.08.2025

ORDER NO. 160 of 2025

Hon'ble President is pleased to order the sitting commencing from **01.09.2025** to **28.11.2025** for **CESTAT**. **Chenna**i as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.09.2025	Mr. P. Dinesha, Hon'ble Member (Judicial) and	Customs and Excise Division
to 28.11.2025	Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	Bench matters
	Mr. M. Ajit Kumar, Hon'ble Member (Technical) and	Service Tax Division Bench
	Mr. Ajayan T. V., Hon'ble Member (Judicial)	matters

Note:

- 1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
- 2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
- 3. All part heard matters are released for fresh hearing before the regular bench.
- 4. In the event of non-sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.08.2025

ORDER NO. 161 of 2025

Hon'ble President is pleased to order the sitting commencing from 01.09.2025 to

28.11.2025 for CESTAT, Allahabad as follows:-

PERIOD	CORAM	WORKS ASSIGNED
	0010111	Single Member Bench matters
i i	Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	

Note:

- 1. All part heard matters are released for fresh hearing before the regular bench.
- 2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,

(Mukesh Gupta) Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.08.2025

ORDER NO. 162 of 2025

Hon'ble President is pleased to order the sitting commencing **01.09.2025** to **28.11.2025** for **CESTAT**. **Chandigarh** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From	Mr. Shyam Sunder Garg, Hon'ble Member (Judicial) and	Customs, Excise and Service
01.09.2025 to	Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Tax Division Bench matters
28.11.2025		

Note:

- 1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
- 2. All part heard matters are released for fresh hearing before the regular bench.
- 3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,

(Mukesh Gupta) Deputy Registrar

Copy to:-

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Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.08.2025

ORDER NO. 163 of 2025

Hon'ble President is pleased to order the sitting commencing from **01.09.2025** to **28.11.2025** for **CESTAT**. **Hyderabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.09.2025 to	Mr. A. K. Jyotishi, Hon'ble Member (Technical) and Mr. Angad Prasad, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters
28.11.2025		

Note:

- 1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
- 2. All part heard matters are released for fresh hearing before the regular bench.
- 3. On every Friday, both the Members will sit in Single Member Bench.
- 4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta) Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.08.2025

ORDER NO. 164 of 2025

Hon'ble President is pleased to order the sitting commencing from ${\bf 01.09.2025}$ to

28.11.2025 for CESTAT, Ahmedabad as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.09.2025 to	Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial) and Mr. Satendra Vikram Singh, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.
03.10.2025 and From 03.11.2025 to 28.11.2025		Single Member Bench matters.
From 06.10.2025	Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. Satendra Vikram Singh, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.
to 31.10.2025	Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial)	Single Member Bench matters.

Note:

- 1. If the Judicial Member in the Division Bench is on leave/tour, the Judicial Member sitting in Single Member Bench will sit in the Division Bench. If the Technical Member in the Division Bench is on leave/tour, the Judicial Member will also sit in Single Member Bench.
- 2. All part heard matters are released for fresh hearing before the regular bench.
- 3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta) Deputy Registrar

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